

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 3069
TO BE ANSWERED ON 18.12.2025

TRIBAL VISION-2030 DECLARATION

3069. Shri V K Sreekandan:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government is aware that the Tribal Village Vision- 2030 Declaration was adopted in one lakh special gram sabhas, if so, the details thereof;
- (b) whether the Government has launched the Adi Karmayogi Abhiyan aimed at reaching over eleven point five crore tribal citizens across one lakh villages spread across thirty States and Union Territories, if so, the details thereof;
- (c) whether the declaration outlines actionable goals in the areas of education, health, livelihood, social and financial inclusion and infrastructure, if so, the details thereof; and
- (d) if not, the reasons therefor?

ANSWER

MINISTER OF STATES FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)

- (a) During the Adi Karmayogi Abhiyan, 62187 Gram Sabhas have been convened and have uploaded 62187 Tribal Village Vision-2030 Plans or VAPs(Village Action Plans). This resolution was formally passed to approve the Village Action Plan (VAP) prepared through participatory tools such as Transect Walks, community workshops, and household mapping. It represented a collective commitment of the community to pursue the needs and aspirations captured in the VAP. The process enabled institutional ownership of village development priorities under the Abhiyan.
- (b) The Ministry has launched Adi Karmayogi Abhiyan, a capacity building and a responsive governance programme designed to reach all tribal citizens across one lakh villages in 30 States/UTs. The programme operationalizes a large grassroots volunteers comprising 6.79 lakh Adi Saathis, 4.03 lakh Adi Sahyogis, SMTs/DMTs/BMTs, and 56,422 Adi Seva Kendras. 62,187 VAPs and 54,324 Village Workbooks have been uploaded, forming a bottom-up developmental blueprint. The Gram Sabha Resolution serves as the community's endorsement to implement these VAP priorities through convergence with central and state schemes.
- (c) Yes, the Gram Sabha Resolution/Village action Plans outlines actionable goals across education, health, livelihoods, financial inclusion, social protection, and infrastructure. These goals directly reflect the priorities identified in the Village Action Plan, including learning outcomes, maternal and child health support, irrigation and livelihood strengthening, banking access, digital inclusion, housing improvements, and infrastructure gaps. It ensures that Tribal Village Vision 2030 is grounded in community-generated development aspirations.
- (d) Not applicable.
